

states to secure a comprehensive boycott of the racist regime of South Africa by the international community in respect of sports. Those who violate that convention have also to be boycotted.

India must forthrightly meet the challenge thrown by the supporters of apartheid. I, therefore, call upon the Union Government to take necessary action immediately. The Government of India must also sternly warn the Government of New Zealand that if it does not intervene to stop the English team which includes players with South African connection from touring New Zealand, it would be seriously jeopardising the holding of the 1990 Commonwealth Games in Auckland.

[Translation]

**(xv) Need to check smuggling on the borders of Nepal, Bihar and Uttar Pradesh via Gandak river**

SHRI KALI PRASAD PANDEY (Gopalganj): Mr. Speaker, Sir, districts Gopalganj and East Champaran in Bihar and district Deoria in Uttar Pradesh are the border districts adjoining Nepal. Smugglers on a large scale operate from Nepal via Gandak river which flows upto Sonapur crossing the borders of all the above districts. Illegal weapons and other smuggled item are brought to India via this Gandak river on a large scale. There is no proper arrangement with the Customs Department to check smuggling in the Burhi Gandak as a result of which the law and order situation has been deteriorating day by day in Gopalganj and all the above districts. It is mainly due to lack of motor boats and steamers with the customs that smuggling via Gandak river is continuing unchecked.

Therefore, through this august House I would like to request the hon. Minister of Finance to provide required number of motor boats and steamers to the Custom Department and thus make proper arrangements

for checking large scale smuggling which takes place via Gandak river along the border districts of Bihar and Uttar Pradesh bordering Nepal.

**(xvi) Need to provide financial assistance to the State Government for the repair of roads in Himachal Pradesh damaged due to heavy rains**

SHRI K.D. SULTANPURI (Simla): Mr. Speaker, Sir, people's economic condition in the State of Himachal Pradesh depends on the production of potato, apple and other fruits like peach, pear, apricot and vegetables like tomato, cauli flower etc. The roads that have been constructed to facilitate smooth traffic of goods have been washed away by rains this year. The State Government is not in a position to repair these roads. As a result of that people cannot transport vegetables and fruit to nearby market places. I, therefore, request the Central Government to provide adequate funds to repair these roads.

Apart from the above, I also request the Central Government to take over those industrial units in the State which have been closed or running in loss, so as to open avenues of employment for the unemployed youth. Punjab is the adjoining State of Himachal Pradesh. I therefore, want that in order to maintain law and order the Central Government should provide adequate funds to the State of Himachal Pradesh for raising two police battalions and bear all its expenses.

**(xvii) Need to have a broad gauge railway line from Gandhi Dham to Bhuj in Gujarat**

SHRIMATI USHA THAKKAR (Kutch): Mr. Speaker, Sir, there is a broad gauge line upto Gandhi Dham in Kutch which is my Constituency. Bhuj is the main city of the